

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA(IBC)/1799(CHE)/2023 IN
IA/1182/IB/2021**

PETITION NUMBER : IBA/1302/2019

**NAME OF THE APPLICANT : K Suresh, (Liquidator)
M/s. Azimuth Software India Pvt Ltd**

NAME OF THE RESPONDENT(S) : Azimuth Software India Pvt Ltd

UNDER SECTION : Reg 45(3)(b) Of IBC,2016

ORDER

Ld. Liquidator Mr. K. Suresh is present in person.

A memo has been filed vide SR. No.763 dated 13.03.2024 regarding the closure of the bank balance.

List the matter for hearing on **05.06.2024**.

**-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**